GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.1651 TO BE ANSWERED ON THE 13TH FEBRUARY, 2019

DEFENCE DEALS WITH FOREIGN COUNTRIES

1651. SHRI MALYADRI SRIRAM:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Government has decided to enter into a defence deal with foreign countries;

(b) if so, the details thereof along with the names of countries and total quantum of money involved in the deals;

(c) whether any Indian company is involved in the deals;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

<u>ANSWER</u> MINISTER OF STATE (DR. SUBHASH BHAMRE) IN THE MINISTRY OF DEFENCE रारायमंी (डा. सुभाष भामरे)

(a) to (e): The Defence Procurement Procedure (DPP) contains provisions for procurement of equipment of proven technology and capabilities from friendly foreign countries, which may be necessitated due to geo-strategic advantages that are likely to accrue to our country. Such procurements are based on Inter Government Agreements (IGA) after clearance from Competent Financial Authority.

Since 2015, IGAs have been signed with Russia, USA and France for specific defence equipments.
